

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2719
ANSWERED ON:10.08.2010
PEACE INITIATIVE IN NE REGION
Das Gupta Shri Gurudas;Lingam Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a request for granting permission for the visit of the General Secretary of the National Socialist Council of Nagalim(IM) to Manipur had been opposed;
- (b) if so, the details thereof and reasons therefor and the reaction of the Union Government thereto;and
- (c) the present status of the peace initiative in the North East?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam.

(b): The State Cabinet of Manipur, in its meeting held on 30th April, 2010 took a decision not to allow Shri Th. Muivah, General Secretary, National Socialist Council of Nagaland (Isak-Muivah) (NSCN/IM) to enter Manipur, in view of the extraordinary demands on the available security manpower with the State. The State Cabinet took note that persistent demand of NSCN/IM of greater Nagalim, integrating all the Naga areas in North East, is a very emotive issue in Manipur and allowing Shri Th. Muivah to enter and visit Manipur would be extremely controversial and prejudicial to maintenance of law and order and peaceful coexistence amongst various communities of the State. Government of India took a stand that the visit can be facilitated only in consultation with the Government of Manipur. A Group of Ministers comprising Finance Minister, Defence Minister and the Union Home Minister had a meeting with the Chief Minister, Manipur in Delhi in May 6, 2010. The State Cabinet of Manipur in its meeting held on May 6, 2010 reiterated its earlier stand to oppose the visit of Shri Th. Muivah to enter Manipur.

(c): While supplementing the efforts of the State Government is undertaking sustained Counter Insurgency operations against elements who indulge in violence and anti-national activities, the Government has always been willing to talk to any outfit provided it abjures violence and lay down arms and comes forward for discussions within the framework of the Indian Constitution.

The Government has entered into Cease Fire arrangement in Nagaland with National Socialist Council of Nagaland (Isac/Muivah) (NSCN/IM) and National Socialist Council of Nagaland (Khaplang) (NSCN/K). In Nagaland, the peace talks are being conducted only with NSCN/IM faction.

Among other North Eastern States, the Government has entered into Suspension of Operations (SoO) arrangement with United People's Democratic Solidarity (UPDS), Dima Halam Daogah (DHD), and National Democratic Front of Boroland (NDFB) in Assam; Kuki National Organizations and United People's Front and its constituents in Manipur; and Achik National Volunteer Council (ANVC) in Meghalaya. Peace talks have been initiated with National Democratic Front of Bodoland (pro-talk faction), DHD (Nunisa faction) and DHD (Joel Garlosa faction), Karbi Longi North Cachar Hills Liberation Front (KLNLF) in Assam and ANVC in Meghalaya. A Government of India representative for peace talks has been appointed for the purpose. On July, 12, 2010, Government has also appointed Government of India representative to take forward the process for initiating talks with ULFA.